

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH' **KOLKATA**

I.A.No.407/KB/2017 In C.P.No.01/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th October 2017, 10.30 A.M.

Name of the Company		Mrityunjay KarVersus- Purnbanchal Petroleum Pvt.Ltd. & Ors.		
Under Section		397/398		
SI. No	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

LAXMIDHAR SAHOO Si Moutyvijay Kar ADVOCATE Petitioner.

Rajarthi Druta Ligh Chattagie

ORDER

The Ld. Counsel for the petitioner and the Ld. Counsel for the respondent(s) are present.

The matter could not be heard due to paucity of time.

List on 14-12-2017 for argument.

(Jinan KR) Member(J)

(Vijai Pratap Singh)

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Member(J)